

Government of India
Ministry of Drinking Water and Sanitation
LOK SABHA
UNSTARRED QUESTION NO.3609
TO BE ANSWERED ON 23-03-2017

Solid Waste Management

3609. SHRI N.K.PREMACHANDRAN:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether solid waste causes environmental disaster and if so, the action taken by the Government to implement projects for solid waste management;
- (b) the details of the financial assistance given by the Union Government for solid waste management during each of the last three years and the current year, State-wise;
- (c) the details of the programmes and projects approved by the Union Government for solid waste management, State-wise;
- (d) the details of the projects and programmes approved by the Union Government for NGOs during the said period, State-wise; and
- (e) whether the Union Government proposes to introduce uniform modern solid waste disposal plants throughout the country and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) The Swachh Bharat Mission (Gramin) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. Solid and Liquid Waste Management (SLWM) is one of the integral component of SBM(G) and under this component, activities like compost pits, vermi composting, biogas plants, low cost drainage, soakage channels/ pits, reuse of waste water and system for collection, segregation and disposal of household garbage and menstrual hygiene management etc. can be taken up. Funds for Solid and Liquid Waste Management activities with cap of Rs. 7/12/15/20 lakh are available for Gram Panchayats having upto 150/300/500/ more than 500 households. Depending upon the amount of waste generated, the State can choose the type of solid waste management facility they wish to create.
- (b) Under Swachh Bharat Mission (Gramin), Component wise funds are not released. However, State-wise, central share spent on solid and liquid waste management during each of the last three years and the current year is at Annexure-1
- (c) Under Swachh Bharat Mission (Gramin), State-wise Projects of Solid and Liquid Waste Management are not approved. However, State/UT-wise, No. of Gram Panchayats where SLWM have been taken-up during last three years and current year as on 19-03-2017 is at Annexure-2.
- (d) Under Swachh Bharat Mission (Gramin), Project for SLWM are not sanctioned for NGOs by the Union Government.
- (e) Under Swachh Bharat Mission (Gramin), the good practices in Solid Waste Management undertaken by any State is shared with other States. However, the SBM (G) guidelines give freedom to the States to choose Solid Waste Management model suitable to their local needs.

Annexure-1.

**Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.3609
due for reply on 23-03-2017**

State/UT-wise, Central share spent on SLWM during last three years and current year as on 19-03-2017(Rs. In crore)

S.N.	State/UT	2013-14	2014-15	2015-16	2016-17 (Upto 19-03-2017)
1	A & N ISLANDS	0.00	0.00	0.00	0.00
2	ANDHRA PRADESH	3.50	1.13	3.58	0.00
3	ARUNACHAL PRADESH	0.30	1.04	3.93	3.39
4	ASSAM	0.02	0.00	0.05	0.00
5	BIHAR	3.01	1.82	0.26	0.00
6	CHHATTISGARH	0.51	0.00	0.00	0.00
7	D & N HAVELI	0.00	0.00	0.00	0.00
8	GOA	0.00	0.00	0.00	0.00
9	GUJARAT	4.58	9.03	4.93	0.19
10	HARYANA	1.45	5.96	8.91	15.70
11	HIMACHAL PRADESH	1.41	0.83	3.99	6.49
12	JAMMU & KASHMIR	0.00	0.00	0.00	0.00
13	JHARKHAND	0.09	0.02	0.02	0.00
14	KARNATAKA	0.84	1.89	2.19	0.06
15	KERALA	5.88	2.96	1.12	0.07
16	MADHYA PRADESH	0.38	0.07	0.01	0.46
17	MAHARASHTRA	8.10	5.16	5.16	0.09
18	MANIPUR	0.04	0.00	0.00	0.00
19	MEGHALAYA	0.00	0.00	0.00	0.00
20	MIZORAM	0.07	0.45	0.29	0.54
21	NAGALAND	0.00	0.00	0.00	0.06
22	ODISHA	0.01	0.00	0.00	0.00
23	PUDUCHERRY	0.00	0.00	0.00	0.00
24	PUNJAB	0.84	0.24	0.00	0.00
25	RAJASTHAN	0.10	0.31	3.17	0.36
26	SIKKIM	0.00	0.35	0.00	1.43
27	TAMIL NADU	2.90	0.00	0.42	0.00
28	TELANGANA	6.68	1.35	0.72	0.67
29	TRIPURA	0.76	1.87	0.31	0.01
30	UTTAR PRADESH	0.20	0.77	1.14	0.01
31	UTTARAKHAND	0.04	0.27	1.83	2.22
32	WEST BENGAL	1.76	1.96	1.10	0.13
	Total	43.47	37.49	43.11	31.89

Annexure-2.

**Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.3609
due for reply on 23-03-2017**

**State/UT-wise, No. of Gram Panchayats where SLWM have been taken-up during last three
years and current year as on 16-03-2017**

S.N.	State/UT	2013-14	2014-15	2015-16	2016-17 (Upto 19-03-2017)
1	A & N ISLANDS			0	0
2	ANDHRA PRADESH	1	112	52	1
3	ARUNACHAL PRADESH	8	45	92	53
4	ASSAM	0	4	1	0
5	BIHAR	24	88	21	1
6	CHHATTISGARH	1	0	0	3
7	D & N HAVELI	0	0	0	0
8	GOA	0	0	0	0
9	GUJARAT	261	475	122	10
10	HARYANA	22	360	130	316
11	HIMACHAL PRADESH	0	290	281	204
12	JAMMU & KASHMIR	0	0	0	2
13	JHARKHAND	0	1	0	1
14	KARNATAKA	0	58	94	49
15	KERALA	307	113	123	7
16	MADHYA PRADESH	24	10	9	59
17	MAHARASHTRA	48	495	10	16
18	MANIPUR	0	0	0	0
19	MEGHALAYA	0	0	0	0
20	MIZORAM	1	0	0	10
21	NAGALAND	0	0	0	1
22	ODISHA	0	15	20	1
23	PUDUCHERRY	0	0	0	0
24	PUNJAB	0	6	0	0
25	RAJASTHAN	489	87	159	23
26	SIKKIM	0	4	0	176
27	TAMIL NADU	10	0	58	3
28	TELANGANA	11	14	53	273
29	TRIPURA	5	15	0	3
30	UTTAR PRADESH	37	342	74	18
31	UTTARAKHAND	0	47	58	88
32	WEST BENGAL	1	110	4	13
	Total	1250	2691	1361	1331